NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 115
IA (IB) No. 42/CB/2022
IA (IB) No. 244/CB/2023
IN
TP No. 30/CTB/2019
(CP (IB) No. 1323/KB/2018)

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India **.....Applicant**
V/S
Maa Durga Rice Processing & Exports Pvt. Ltd. **.....Respondent**

Order delivered on 24/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant — Mr. Pranay Agarwal, Adv.
Ms. Ankita Baid, Adv.

For the Respondent — Mr. Saswat Kumar Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. Subham Agrawal, Adv.

ORDER

Both sides counsel present.

Matter adjourned for final hearing on 08.07.2024.

SD/-
Charan Singh
Member (Technical)

SD/-
Dr. N. V. Ramakrishna Badarinath
Member (Judicial)

Vishal